

Family Court Cases Nomenclature		
Sl.No.	Present Case Nomenclature	Proposed Case Nomenclature
1.	Matrimonial Suit, Matrimonial Title Suit, Matrimonial Case, T.M.C, Guardianship Case, Guardianship, Guardian and Ward, Guardian Misc, Adoption Case, Adoption	Original Suit
2.	Maintenance Suit, Maintenance u/s 125 Cr.P.C, Criminal Misc., Criminal Misc. u/s 125 Cr.P.C	Original Maintenance Case
3.	Application u/s 127 Cr.P.C (Misc. Case), Application u/s 127 Cr. P.C,	Maintenance Alteration Case
4.	Execution Case, Execution U/s 125 Cr.P.C, Criminal Execution u/s 128 Cr.P.C, Ex., Execution	No separate case be registered and enforcement petitions be filed in the original case
5.	Civil Misc., Misc., Misc. Judicial Case, Misc. Case	Civil Misc. Case

Court of Civil Judge (Junior Division) Cases Nomenclature		
Sl.No.	Present Case Nomenclature	Proposed Case Nomenclature
1.	Title Suit, T.S., Partition Suit, Title Partition Suit, T(P)S, PS, Title P. Suit, Money Suit, M.S., Eviction Suit, Title Eviction Suit, Ev.S., EVS, Ev.Suit, T.(E)S., Mortgage Suit, Rent Suit, Title Damage Suit, Defamation Title Suit, Final Decree, Adoption Case.	Original Suit
2.	Execution Case, Execution, Exec. Ex.,	Execution Case
3.	Misc., Misc. (Civil), Civil Misc. Judl,	Civil Misc. Case
4.	Arbitration, Arbitration Title Suit	Arbitration Case
5.	Land Reference, L.A., L.A.R	Land Acquisition Case
6.	Caveat	Caveat
7.	Small Cause Court Cases	Small Cause Court Cases